

MR. SPEAKER : The scope of the discussion is very wide as the statement covers so many points.

SHRI BHAGWANT JHA AZAD : Under rule 184.....

MR. SPEAKER : Whatever be the rule.....

SHRI BHAGWAT JHA AZAD : I move under rule 184 that we may be allowed to have a discussion.

MR. SPEAKER : I am fixing it. Please sit down.

SHRI BHAGWAT JHA AZAD : You are dealing with us very objectionably. You have invited suggestions. I am suggesting that under rule 184 we can discuss the statement.

MR. SPEAKER : What a difference between your being on this side and being on that side !

SHRI BHAGWAT JHA AZAD : What a difference between your being the Speaker of the last Lok Sabha and this Lok Sabha. You are stifling us every moment. I have been in the Lok Sabha since 1952 when you were not here.

MR. SPEAKER : You know we have been fixing discussion in this House.....

SHRI BHAGWAT JHA AZAD : You wanted a suggestion. How to give it ? I am giving a suggestion under rule 184. I am very sorry you are taking it otherwise. I am surprised.

MR. SPEAKER : We will have a discussion, but for how much time ?

SHRI RAJ BAHADUR : Two hours should be sufficient, as otherwise we will have to disrupt the whole programme.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Six hours.

MR. SPEAKER : Today is a non-official day. We do not want to take it up on a non-official day. We have this discussion on Monday, the whole day.

SHRI SAMAR GUHA : Then, the whole impact will be lost. The matter is very serious.

SHRI JYOTIRMOY BOSU : Let us begin to day starting at 3.30 and continue on Monday, because this matter has got urgency. We cannot sit over it.

2.28 hrs.

BUSINESS IN THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Sir, I rise to inform the House that due to certain urgent diplomatic assignments of the Minister of Industrial Development, it has become necessary to postpone the discussion of the Demands for Grants relating to his Ministry till after the voting of the Demands for Grants under the control of the Ministry of Agriculture. Members would be informed of the revised schedule of discussion of the remaining Demands for Grants through Parliamentary Bulletin.

Taking also into account the fact that on Monday we shall not be able to discuss the Demands for Grants of the Ministry of Communications, we shall have to come to the House with a revised time-schedule.

MR. SPEAKER : It will have to be. This will have to be adjusted within the time available. I shall hold a meeting of the Business Advisory Committee. We shall have to refix everything. We shall hold a meeting of the Business Advisory Committee on Monday and try to refix the programme in view of the fact that we are taking a day out of the discussion for demands. The time lost will be made up somehow or other.

12.30 hrs.

ELECTION TO COMMITTEE

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL

WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :

Sir, I beg to move :

"That in pursuance of clause i (f) of paragraph 3 of the Minister of Education Resolution No. F. 16-10/44-E.III, dated the 30th November, 1945, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Council for Technical Education for the term ending on the 29th April, 1973, subject to the other provisions of the said Resolution."

MR. SPEAKER : The question is :

"That in pursuance of clause i (f) of paragraph 3 of the Ministry of Education Resolution No. F. 16-10/44-E. III, dated the 30th November, 1945, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Council for Technical Education for the term ending on the 29th April, 1973, subject to the other provisions of the said Resolution."

The motion was adopted.

12.31 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF IRRIGATION AND POWER—contd.

MR. SPEAKER : We shall take up discussion of the demands of the Ministry of Irrigation and Power. The hon. Minister will be called at 2.45. The time available from now on is about two hours. Shri B.R. Shukla may continue his speech.

श्री बी. आर. शुक्ल (बहराइच) : अध्यक्ष महोदय, कल मैं आप के माध्यम से सरकार का ध्यान उत्तर प्रदेश के कुछ विद्युत हुए क्षेत्रों की

और प्राकृतिक कर रहा था। उसी सन्दर्भ में मैं निवेदन करना चाहता हूँ कि इस पूरे बजट में, जो सिंचाई और विद्युत के सम्बन्ध में है, उत्तर प्रदेश के पूर्वी-प्रांचल के लिये, जो कि एक प्रभावशाली क्षेत्र है, विद्युत पैदा करने के लिये कोई व्यवस्था नहीं की गई है। यह संतोष की बात है कि उत्तर प्रदेश के लिये एक एटोमिक पावर प्लांट की योजना रखी गई है, लेकिन उत्तर-पूर्वी क्षेत्र के लिये सेंट्रल पावर जनरेशन स्कीम कोई नहीं रखी गई है। कोई नहर की व्यवस्था इस क्षेत्र में नहीं है। इस लिये मेरा सुझाव है कि इस क्षेत्र में ज्यादा से ज्यादा ट्यूब वेल निर्माण होने चाहिये। बहराइच जिले में ट्यूब-वेल की संख्या बहुत कम है, इसी वजह से वध पर सिंचाई की कोई व्यवस्था नहीं है। यहाँ की मूमि बहुत उपजाऊ है, नदियाँ भी, हैं, खेती की पैदावार काफी हो सकती है, लेकिन देखा यह गया है कि बरसात के जमाने में बाढ़ का पानी सारे जिले में फैल जाता है और जब बरसात खत्म हो जाती है तो सूखा ही सूखा नजर आता है, इस लिये एक तरफ यह प्रदेश अधिक वर्षों से पीड़ित है, प्रतिवृष्टि है और दूसरी तरफ अनावृष्टि है। इसका निराकरण इसी प्रकार से हो सकता है कि स्टेट के द्वारा उस क्षेत्र में ज्यादा से ज्यादा संख्या में ट्यूब-वेलज लगाये जायें।

दूसरी बात-बाप ने अधिकतम-हरिद्वार में एक बैरेज के निर्माण के लिये बजट में व्यवस्था की है, जिससे 100 मेगावाट बिजली पैदा होगी। उसी तरह से बहराइच जिले में बाबरा-कौडियाला नदी पर जो बैरेज का निर्माण हो रहा है, उस के पानी को काट कर घनर वहाँ पर हाइड्रो-इलेक्ट्रिक तरीके से बिजली के उत्पादन की व्यवस्था कर दी जाये तो उत्तर प्रदेश के सम्पूर्ण पूर्वांचल में बिजली सप्लाई करने की व्यवस्था हो सकती है। मैं चाहता हूँ कि आप इस के ऊपर ध्यान दें और उसका सर्वे कराया जाये, यह मैं बहराइच जिले में करवा रहा हूँ। बिजली के उत्पादन के सम्बन्ध में मैं कहना चाहता हूँ, यहाँ पर बिजली का उत्पादन काफी मात्रा में किया जा सकता है पर नहीं।